

**IN THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE**

**Original Application No. 153 of 2020 (SZ)**

Tribunal on its own motion – SUO MOTU  
Based on the News item in The Times of India Newspaper,  
Chennai edition dated: 30.07.2020,  
"Raw Sewage, Encroachments continue to threaten Lake"

----- Applicant

-Versus-

1. The Chief Secretary of Govt. of Tamil Nadu,  
Govt. Secretariat, Fort St. George,  
Chennai – 600 009.
2. The Principal Secretary to Government,  
Public Works Department,  
Govt. Secretariat, Fort St. George,  
Chennai – 600 009.
3. The Additional Chief Secretary to Govt. of Tamil Nadu,  
Revenue and Disaster Management Department,  
Govt. Secretariat, Fort St. George,  
Chennai – 600 009.
4. The Secretary to Govt. of Tamil Nadu,  
Department of Environment,  
Govt. Secretariat, Fort St. George,  
Chennai – 600 009.
5. The Additional Chief Secretary to Govt. of Tamil Nadu,  
Municipal Administration and Water Supply Department,  
Govt. Secretariat, Fort St. George,  
Chennai – 600 009.
6. The Additional Chief Secretary to Govt. of Tamil Nadu,  
Rural Development and Panchayat Raj Department,  
Govt. Secretariat, Fort St. George,  
Chennai – 600 009.

  
Superintending Engineer  
Storm Water Drain Department  
Greater Chennai Corporation

7. The Additional Chief Secretary to Govt. of Tamil Nadu,  
Housing and Urban Development Department,  
Govt. Secretariat, Fort St. George,  
Chennai – 600 009.
8. The Principal Secretary to Govt. of Tamil Nadu,  
Industries Department,  
Govt. Secretariat, Fort St. George,  
Chennai – 600 009.
9. The Chairman,  
Tamil Nadu Pollution Control Board,  
No. 76, Anna Salai, Guindy,  
Chennai – 600 032.
10. Commissionerate of Municipal Administration,  
Rep. by its Commissioner,  
No.78, Urban Administrative Building,  
Santhome High Road, Chennai – 600 028.
11. Directorate of Town Panchayats,  
Rep. by its Director,  
Kuralagam, Chennai – 600 108.
12. Chennai Metropolitan Water Supply & Sewerage Board,  
Rep. by its Managing Director,  
No.1, Pumping Station Road,  
Chintadripet, Chennai – 600 031.
13. Tamil Nadu Water Supply and Drainage Board,  
Rep. by its Managing Director,  
31, Kamarajar Salai, Chepauk,  
Chennai – 600 005.
14. The District Collector,  
Chennai District,  
District Collectorate Office,  
No. 62, Rajaji Salai, 4<sup>th</sup> Floor,  
Chennai – 600 001.
15. The District Collector,  
Kancheepuram District,  
First Floor, Collectorate,  
Kancheepuram – 631 501.

  
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16. The District Collector,  
Chengalpet District,  
Collector Office, GST Road,  
Chengalpattu – 603 001.
17. The District Collector,  
Thiruvallur District, Collectorate,  
Thiruvallur – 602 001.
18. Greater Chennai Corporation,  
Rep. by its Commissioner,  
Ripon Building,  
Chennai – 600 003.
19. Engineer in Chief (Water Resources Organisation)  
and Public Engineer (General),  
Public Works Department,  
Chepauk, Chennai – 600 005.
20. Tamil Nadu Biodiversity Board,  
Rep. by its Secretary,  
TBGP Campus, 2<sup>nd</sup> Floor,  
Velachery, Tambaram Main Road,  
Nanmangalam, Medavakkam Post,  
Chennai – 600 100.
21. Tamil Nadu State Wetland Authority,  
Rep. by its Member Secretary,  
No.1, Jeenis Road, Panagal Building,  
Saidapet, Chennai – 600 015.
22. Department of Environment,  
Rep. by its Director,  
No.1, Jeenis Road, Panagal Building,  
Ground Floor, Saidapet,  
Chennai – 600 015.
23. The Member Secretary,  
Chennai Rivers Restoration Trust,  
6/103, Dr. D.G.S. Dinakaran Salai,  
Raja Annamalaipuram,  
Chennai – 600 028.

----- Respondents

  
Superintending Engineer,  
Storm Water Drain Department  
Greater Chennai Corporation

## Additional Status Report Submitted on Behalf of the 18<sup>th</sup> Respondent

1. S.P. Balasubramanian, Son of Mr. Subbaih, Hindu aged about 58 years, Superintending Engineer, Storm Water Drain Department, Greater Chennai Corporation, Ripon buildings, Chennai – 600 003, do hereby solemnly affirm and sincerely state as follows:

2. I am the Superintending Engineer, Storm Water Drain Department of Greater Chennai Corporation and I am well acquainted with the facts of the case from the records and as such I am filing this Additional status report on behalf of the 18<sup>th</sup> respondent.

3. I respectfully submit that, there are 210 water bodies in Greater Chennai Corporation. Out of these, Restoration of 63 water bodies have been completed under Smart City fund. Restoration of 64 water bodies have been completed under CSR fund. Restoration of 9 water bodies have been completed under Capital fund. Restoration of 47 water bodies have been taken up under CMCDM fund and so far Restoration of 35 ponds completed and 12 ponds work is in progress. Restoration of 2 water bodies are in progress under Namakku Nama Thittam. Restoration of one pond completed under Capital fund. Restoration of 12 water bodies are to be taken under Singara Chennai 2.0 fund. Restoration of 5 water bodies are to be taken under Amrut Scheme. Restoration of one pond to be taken up under GEF grant of ADB fund. Estimation has been prepared restoration of 6 water bodies.

4. I respectfully submit that, During the restoration of water bodies sewage entering in to the water bodies has been plugged and there is no sewage entering in the Pond.

5. I respectfully submit that, the Korattur Lake, Ambattur Lake, Madhavaram Lake, Perumbakkam Lake and Perukkarana Lake are being maintained by Public Works Department, Water Resources Organisation.

  
Superintending Engineer  
Storm Water Drain Department  
Greater Chennai Corporation

Dated at Chennai this the 11<sup>th</sup> Day of April, 2022



Counsel for the 18<sup>th</sup> Respondent

Verification



**Respondent**  
Superintending Engineer  
Storm Water Drain Department  
Greater Chennai Corporation

It is verified that what is stated above paragraphs are true and correct to the best of my knowledge and belief

Dated at Chennai this the 11<sup>th</sup> Day of April, 2022



**Respondent**  
Superintending Engineer  
Storm Water Drain Department  
Greater Chennai Corporation

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continue to threaten Lake”

----- Petitioner

-Vs-

The Chief Secretary of  
Govt. of Tamil Nadu,  
and 22 others,

----- Respondents

Additional Status Report  
Submitted on Behalf of the 18<sup>th</sup>  
Respondent

Ms. Ramadevi

Counsel for Respondents